

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH (COURT – II)**

**Item No. 207**  
**IB-306/ND/2023**

**IN THE MATTER OF:**

**Hankook Tires India LLP {Through its ... Applicant/Petitioner  
Liquidator}**

**Under Section: 59 of IBC, 2016**

**Order delivered on 13.09.2023**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ,  
HON'BLE MEMBER (J)**

**SH. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

**For the Liquidator : Adv. Udit Singh**

**ORDER**

Due to paucity of time, the matter is re-notified to 26.10.2023.

**Sd/-**

**(COURT OFFICER)**